

**SCHEDULE II**  
**FORM B**  
**PUBLIC ANNOUNCEMENT**

*(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)*

**FOR THE ATTENTION OF THE STAKEHOLDERS OF MOVING PICTURE (INDIA) PRIVATE LIMITED**

|    |                                                                                              |                                                                                                                                             |
|----|----------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | Name of corporate debtor                                                                     | Moving Picture (India) Private Limited                                                                                                      |
| 2. | Date of incorporation of corporate debtor                                                    | 01/06/1989                                                                                                                                  |
| 3. | Authority under which corporate debtor is incorporated/ registered                           | Registrar of Companies, NCT of Delhi & Haryana                                                                                              |
| 4. | Corporate identity number / limited liability identity number of corporate debtor            | L74899DL1989PLC036474                                                                                                                       |
| 5. | Address of the registered office and principal office (if any) of corporate debtor           | 405, Sky Lark Building 60, Nehru Place, South Delhi, New Delhi 110019                                                                       |
| 6. | Date of closure of insolvency resolution process                                             | 09/09/2019 (Date of COC Meeting in which Liquidation is Recommended)                                                                        |
| 7. | Liquidation commencement date of corporate debtor                                            | 30/10/2019 (order copy received on 02/11/2019)                                                                                              |
| 8. | Name, address, email address, telephone number and the registration number of the liquidator | Yogesh Kumar Gupta,<br>C-17-b, Kalkaji, New Delhi,-110019<br>ykgupta64@yahoo.co.in,<br>011-41076118<br>IBBI/IPA-003/IP/N00078/2017-18/10701 |
| 9. | Last date for submission of claims                                                           | 29/11/2019                                                                                                                                  |

Notice is hereby given that the Hon'ble National Company Law Tribunal Division Bench Delhi has ordered the commencement of liquidation of the Moving Picture (India) Private Limited on 30/10/2019.

The stakeholders of Moving Picture (India) Private Limited are hereby called upon to submit a proof of their claims, on or before 29/11/2019, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



**YOGESH KUMAR GUPTA**  
**LIQUIDATOR**

Moving Picture (India) Private Limited

Date: 02/11/2019  
Place: New Delhi